

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/2401/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Rajkhowa,
Member, MACT, Nagaon.

Dated Guwahati, the 7th May, 2021

Sub:- **Station leave.**

Ref:- Your Letter No.MACT(N)/1129, dated 07.05.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from 2 P.M. today till the morning of 11.05.2021, has been granted. Further, the District & Sessions Judge, Nagaon and in her absence, the next senior most Judicial officer in the station will remain in charge of your Court and office in your absence.

Yours faithfully,

-sd-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/2402-A, dated 7.5.2021

Copy to:

1. The District & Sessions Judge, Nagaon.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)